

## Declaration or Assets and Liabilities

Year 2021-22

I, RISHIKA RANJAN son/daughter of ASHOK KUMAR aged 25 Years, belonging to Bihar Vidhan Sabha Sachiwalaya service and presently working as STENOGRAPHER given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants\* :

### A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self RISHIKA RANJAN	Spouse name (s) ABHIJEET KUMAR	Dependant -1	Dependant- 2	Dependant- 3
(i)	Cash	10,000/-	1,00,000/-		-	-
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	PPF AC NO- 39948942877	PPF AC NO- 760PPF000000000 141		-	-
(iii)	Bonds, Debentures and shares in Companies		25,000/-		-	-
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policy 1 NOS. 35,737/- Yearly Premium			-	-
(v)	Motor Vehicles (details of make, etc.)		SCOOTI TVS NTORQ(2020)		-	-
(vi)	Jewellery (give details of weight and value)	Gold 125 gm. (gift) 6,00,000 /- 15gm.(purchase) 70,000/- Silver 400	Gold 18 gm.(Purchase) 90,000/- 25gm.(gift) 1,20,000/-Approx		-	-

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		gm. 28,000/- Approx value as on 16.02.2022	value as on 16.02.2022			
(vii)	Other assets, such as values of claims / interests	2,00,000/-	1,00,000/-		-	-

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

**B Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No	Description	Self	Spouse name (s)	Dependant-1	Dependant-2	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s)	KHATA NO-381, KHESRA (PLOT) NO- B-23,				
	- Extent (Total measurement) - Current market value	HARDAS BIGHA, FATUHA(P ATNA)				
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	- - - - -	- - - - -	- - - - -	- - - - -	- - - - -

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(iii)	Buildings (Commercial and residential)  - Location (s)  - Survey number(s)  - Extent (Total measurement)  - Current market value	-	-	-	-
(iv)	Houses / Apartments, etc.  - Location (s)  - Survey number(s)  - Extent (Total measurement)  - Current market value		-	-	-
(v)	Other (such as interest in property)	-	-	-	-

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	(1) STATE BANK OF INDIA (P. LOAN) (2) STATE BANK OF INDIA(P.LOAN)	(1) 8,00,000/- (2) 30,100/-
	(ii) Loans from financial institutions	-	-
	(iii) Government Dues:	-	-
	(a) dues to departments dealing with government accommodation		-
	(b) dues to departments dealing		-

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	with supply of water	-	
	(c) dues to departments dealing with supply of electricity	-	-

	(d) dues to departments dealing with telephones	-	-
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	-	-
	(f) Other dues, if any	-	-
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	BYKPR4062A	-
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	-	-
	(iii) Sales Tax [ Only in case of proprietary business]	-	-
	(iv) Property Tax	-	-

Ryli'ka Ranjan





**C Personal Detail**

GPF/CPF/PRAN No.

:-

110104294416

Gender

:-

F

(M/F)

Date of Birth

:-

0 3 1 2 1 9 9 6

(DD/MM/YYYY)

Class/Group

:-

C

(A/B/C)

Cadre

:-

BIHAR VIDHAN SABHA SACHIWALAYA

(Full Name e.g. B.A.S. - Bihar Administrative Service,

B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

NALANDA

**I hereby declare that the above details are true to the best of my knowledge and belief.**

Place: PATNA

Date: 15-02-2022

Signature

: Rishika Ranjan

Name of Employee:

RISHIKA RANJAN

Designation

: STENOGRAPHER

Department

: BIHAR LEGISLATIVE

ASSEMBLY

**Note:**

**Please sign each page of the declaration. Asset declaration form must be A4 size**

